

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R.vidhya Shanker	Adv. for Respondent	R.vidhya Shanker
2.	Preeti . S. Arasu for Rajagopal + Laghunathan Advocates	Counsel for Peti	Preeti

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting arguments in CA 72/2017. Time is extended at request. Put up on 20.09.2017 at 10.30 A.M.

Member (Judicial)

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